

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:6321

ANSWERED ON:06.05.2013

SCORPENE PROJECT

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**Will the Minister of DEFENCE be pleased to state:**

- (a) whether Spanish consultants have left the Scorpene project;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether already delayed Scorpene project would again miss the revised target for induction by 2015;
- (d) if so, the details thereof;
- (e) the reasons for repeated failure to meet targets for its induction; and
- (f) the steps taken / being taken by the Government in this regard?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): Yes, Madam. The Collaboration Agreement between M/s. DCNS and M/s. Mazagon Dock Limited (MDL) provides for an Advising and Overseeing Team (AOT) to advise MDL during construction for a period of 87 months. This AOT of M/s. DCNS also had few persons from Navantia, Spain as subcontractor to M/s. DCNS who have since returned to Spain on completion of their term.

(c) & (d): The proposal of M/s. MDL for further extension of the delivery date is under examination.

(e) & (f): The project is delayed due to several reasons which include initial teething troubles, delay in augmentation of infrastructure, procurement of Yard Procured Materials and absorption of new processes and procedures of completely new technology. However, M/s. MDL has taken up the construction of six submarines concurrently, placed orders for complete material package required for construction of submarines, augmented its manpower and infrastructure while outsourcing certain tasks in order to mitigate the delay.